

(36)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/965/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : GENIE ONLINE SHOPPING COMPANY PVT LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	1. CS Raghunatha Reddy	PETITIONER/PCS	G. Reddy
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**ORDER**

Representative for the Applicant present. No representation on behalf of the ROC. **The Registry** is directed to issue notice to the ROC. Representative for the Applicant is also directed to send private notice to the ROC for filing the report. Put up on **09.08.2018 at 10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)